

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 10th August, 2026

No. LJ(B) 48/2020/262 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smti. Martina Lytan, MCS, as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

(A.K. Sangma),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/262 - A,

Dated Shillong, the 10th August, 2026

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District with reference to your letter No. KCR. 20/1/90/Vol-I/78/796, Dt. 07.08.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. ✓ The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.